

[श्री सिद्धेश्वर प्रसाद]

- (2) आंध्र प्रदेश कोयला खान भविष्य निधि (संशोधन) योजना, 1969 जो दिनांक 17 मई, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1141 में प्रकाशित हुई थी ।
- (3) राजस्थान कोयला खान भविष्य निधि (संशोधन) योजना 1969 जो दिनांक 17 मई, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1142 में प्रकाशित हुई थी ।
- (4) नीवेली कोयला खान भविष्य निधि (संशोधन) योजना, 1969 जो दिनांक 17 मई, 1969 के भारत के राजपत्र में अधिसूचना संख्या जी० एस० आर० 1143 में प्रकाशित हुई थी ।

[Placed in Library. See No. LT—1448; 69.]

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Monopolies and Restrictive Trade Practices Bill, 1969, which has been passed by the Rajya Sabha at its sitting held on the 24th July, 1969."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Central Reserve Police Force (Amendment) Bill, 1969, which has been passed by the Rajya Sabha at its sitting held on the 28th July, 1969."

BILLS AS PASSED BY RAJYA SABHA LAI'D ON THE TABLE

Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha :—

- (1) The Monopolies and Restrictive Trade Practices Bill, 1969.
- (2) The Central Reserve Police Force (Amendment) Bill, 1969.

PETITION RE. BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) BILL

SHRI D. N. PATODIA (Jalore) : I beg to present a petition signed by Shri P. L. Tandon and 1919 other bank depositors regarding the Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1969.

12.43 hrs.

STATEMENT RE : RELAY FAST IN DELHI BY PRIMARY SCHOOL TEACHERS

MR. DEPUTY-SPEAKER : Dr. V. K. R. V. Rao.

SHRI DHIRESWAR KALITA (Gauhati) : On a point of order. We had tabled a calling attention notice on this. Instead of allowing it, you have allowed the Minister to make a statement. This will give us no opportunity to discuss the matter and put questions.

MR. DEPUTY-SPEAKER : I have already said on the floor of the House that the Minister would make a statement. We shall see.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : A number of Hon'ble Members have expressed their concern, both in the House and outside, at the fact that batches of school teachers from different States have assembled in the Capital and are on relay fast from 2. th July, 1969 to press the demands made on their behalf by the All India Primary Teachers Federation. As I